

Name of the Corporate Debtor: Rational Buildcon Private Limited ; Date of commencement of CIRP: December 05, 2018; List of creditors as on: December 05, 2018 updated for claims/additional information received up to July 18, 2019

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | (Amount in Rs.) | |
|----------|------------------------------|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|-------------------------------------|------------------------------|------------------------------------|-----------------|-----------------|--------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | | % of voting share in CoC |
| 1 | Ashray Realty | 16.07.2019 | 53,79,440.00 | | | 0 | 0 | - | - | - | - | 53,79,440.00 | - | - | - |
| 2 | Sandeep Ramniwas Gupta & Co. | 14.07.2019 | 53,475.00 | 45,975.00 | | | | | | | | 7,500.00 | - | - | - |
| 2 | Total | | 54,32,915.00 | 45,975.00 | - | - | - | - | - | - | - | 53,86,940.00 | - | - | - |